

**Central Administrative Tribunal
Principal Bench**

OA No.2529/2017

New Delhi, this the 28th day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Amit Dahiya,
S/o Shri K.S. Dahiya,
Age 29 years,
R/o 179-A, Pocket D-6,
Sector-6, Rohini,
New Delhi-110085

Post Applied for : Assistant Engineer (Electrical & Mechanical),
Delhi Jal Board.

...Applicant

(By Advocate : Shri Hancy Maini)

Versus

1. Government of NCT, Delhi,
Through Chief Secretary,
Govt. of NCT of Delhi,
I.P. Estates, Delhi Secretariat,
New Delhi.
2. Delhi Subordinate Services Selection Board,
FC-18, Industrial Area,
Karkardooma,
Delhi-110092.

...Respondents

(By Advocate : Shri N.K. Singh for Ms. Avnish Ahlawat)

ORDER (ORAL)

Mr. Justice Permod Kohli, Chairman :

Heard.

2. Issue notice to the respondents. Shri N.K. Singh for Ms. Avnish Ahlawat, learned counsel appears and accepts notice on behalf of respondents.

3. Pursuant to advertisement notice 02/12 and post code No.10/12 applications were invited for the post of Assistant Engineer (Electrical and Mechanical). The applicant applied in response to said advertisement. At the relevant time, applicant submitted his manual application and thereafter on the basis of notification issued by the respondents, the applicants were directed to upload their details online. The applicant has uploaded his details. It is stated in para 'F' of the OA that the applicant applied under the OBC category. However, in the portal, the applicant is shown to be belonging to ST category and maybe for that reason the applicant has not been able to download the e-admit card.

4. Under the similar circumstances, this Tribunal has already decided OA No.2462/2017 with OA No.2466/2017 vide order dated 27.07.2017 and issued the following directions :-

“5. In this view of the matter, the applicants in these OAs also cannot be deprived of their right to participate in the examination. Therefore, in the totality of circumstances, we dispose of both these OAs directing the respondents to issue admit cards to the applicants during the course of the day to enable them to participate in the examination scheduled to be held on 30.07.2017. Shri N.K. Singh will issue necessary instructions to the respondents in this regard.”

5. The name of the applicant is also included in the list of candidates with ID No.2088728.

6. In view of above, this Application is also disposed of in terms of the aforesaid order. The respondents will issue admit card to the applicant during the course of the day. The respondents are further directed to verify the category as indicated by him in his application and enter his name in the said category at the appropriate stage.

7. Order under the signatures of the Court Officer.

8. Order **Dasti.**

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

‘rk’